

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No. 311/2025

IN THE MATTER OF:

T. S. Singh

...Applicant

Versus

Union of India & Ors.

...Respondent (s)

Index

S. No.	Particular	Page No.
1.	Reply on behalf of respondent no. 2, Ministry of Housing and Urban Affairs (MoHUA)	2-5
2.	Annexure-R1 – A copy of the approval letter dated 23.01.2026	6-17
3.	Annexure-R2 – A copy of the CSAP UWM proposal by the state government	18-27

Respondent No. 2

Filed by

Through

New Delhi

Dated 25/03/26



GIGI.C. GEORGE

Advocate

Standing Counsel (UOI)

NATIONAL GREEN TRIBUNAL

Email: gicgicgeorge.adv42@yahoo.in

M-9810625315

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**PRINCIPAL BENCH, NEW DELHI****Original Application No. 311/2025****IN THE MATTER OF:****T. S. Singh****...Applicant****Versus****Union of India & Ors.****...Respondent (s)****REPLY BY WAY OF AFFIDAVIT ON BEHALF OF RESPONDENT NO. 2 MINISTRY OF HOUSING AND URBAN AFFAIRS (MoHUA)****It Most Respectfully Showeth:-**

1. That the present reply is being filed by Respondent No. 2 i.e. **Ministry of Housing and Urban Affairs (MoHUA)** through Shri Binod Kumar Yadav, Under Secretary, Office at Swachh Bharat Mission-Urban, MoHUA, who is duly authorized and competent to file the present reply on behalf of the answering respondent no. 2.
2. That I am, in my aforementioned official capacity, well conversant with the facts and circumstances of the present case, based on the records and documents available with the department. As such, I am competent and authorized to swear and file the present reply affidavit on behalf of the Respondent No.2 Ministry of Housing and Urban Affairs (hereinafter referred to as "answering respondent").



3. That the present Original Application (O.A.) No. **311 of 2025** has been filed before this Tribunal by **Shri T. S. Singh**, raising allegations of environmental degradation and non-compliance of statutory environmental norms in relation to the construction of a **Sewage Treatment Plant (STP)** within the limits of Nagar Palika Parishad, Kalpi, District Jalaun, Uttar Pradesh, after interception and diversion of the **Rayad drain**, which ultimately discharges into **River Yamuna**. The grievance of the Applicant is that the Rayad drain is stated to have a flow of **11 MLD (7 days)**, whereas the proposed STP is of only **5 MLD capacity**, thereby alleging a mismatch in sewage treatment capacity and consequent impact on the water quality of **River Yamuna**. On the basis of the said averments, the Applicant has sought appropriate directions against the concerned authorities in relation to the alleged environmental violations.

REPLY ON MERITS

4. That sanitation is a State subject under the **Seventh Schedule of the Constitution of India** and, pursuant to the **74th Constitutional Amendment**, the responsibility for water supply and sanitation services has been devolved upon **Urban Local Bodies (ULBs)**. Accordingly, the planning, design, execution, operation, and maintenance of sanitation infrastructure in urban areas primarily lie within the domain of the respective State Governments and ULBs.
5. That the role of the Ministry of Housing and Urban Affairs is limited to **policy formulation, issuance of guidelines and advisories, providing**



(Handwritten signature)

technical support, and extending partial financial assistance to the States/UTs. The Ministry issues manuals, standard operating procedures, advisories, and guidelines from time to time for appropriate management of solid and liquid waste, while the actual implementation rests with the States/UTs and ULBs.

6. That the Used Water Management (UWM) component of SBM-Urban 2.0, the Central share of funds is released to States/UTs for Urban Local Bodies having population below one lakh, inter alia, for procurement of septic tank desludging equipment, establishment of **STPs / STP-cum-FSTPs**, and development of interception and diversion works, including pumping stations and conveyance infrastructure. Such releases are made strictly on the basis of **action plans approved by the State Level Technical Committee (SLTC)** and are thereafter implemented by the concerned States/UTs and ULBs.
7. That the role of MoHUA is restricted to **policy guidance and release of Central financial assistance** strictly in accordance with the action plans approved and submitted by the concerned State. The decisions relating to **implementation, modification, enhancement of capacity, or field-level execution** of projects fall exclusively within the domain of the respective State Government and Urban Local Bodies, based on site-specific and field requirements.
8. That Government of U.P. has given the proposal for different ULBs including Kalpi. The copy of details of approval by the answering respondent is annexed as **Annexure - R1**. The copy of the CSAP UWM proposal by the state government is annexed as **Annexure - R2**.



9. In view of the facts and circumstances stated hereinabove, it is most respectfully prayed that this Hon'ble Tribunal may be pleased to take the reply of the answering respondent on record and pass appropriate orders.

B. Yadav
25.3.26

DEPONENT

विनोद कुमार यादव / BINOD KUMAR YADAV
अवर सचिव / Under Secretary
आवासन और शहरी कार्य मंत्रालय
Ministry of Housing and Urban Affairs
भारत सरकार / Govt. of India
निर्माण भवन, नई दिल्ली-110011
Nirman Bhawan, New Delhi-110011

25 MAR 2026

Verification

Verified at New Delhi on 25th March, 2026 that the contents of the above paragraphs which are true to my own knowledge and/or are in the nature of legal submissions which I believe to be true and no material has been suppressed herewith.



Identify the deponent/Executant
who has signed in my presence

Craig George
Adv.

Certified that the foregoing statement
was declared on solemn affirmation
before me which has been read over
to the deponent who has admitted

It is correct

Notary DELHI

B. Yadav
25.3.26

DEPONENT

विनोद कुमार यादव / BINOD KUMAR YADAV
अवर सचिव / Under Secretary
आवासन और शहरी कार्य मंत्रालय
Ministry of Housing and Urban Affairs
भारत सरकार / Govt. of India
निर्माण भवन, नई दिल्ली-110011
Nirman Bhawan, New Delhi-110011

25 MAR 2026

F. No. 1/15/2022-SBM-II (E No. 9125289)

Government of India
Ministry of Housing & Urban Affairs
SBM Division

Nirman Bhawan, New Delhi.
Dated 23rd January, 2023.

To

The State Mission Director
(Swachh Bharat Mission – Urban)
DLB, Indira Bhawan, 8th Floor, Ashok Marg,
Lucknow – 226001

Subject: Release of Central Share (CS) of funds under various components of SBM-U 2.0.

Sir/Madam,

With reference to your requests submitting actions plans for release of Central share of funds under Toilet Construction, Solid Waste Management (SWM) & Used Water Management (UWM) components of SBM (U) 2.0 as detailed under.

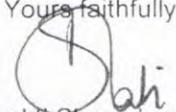
Proposal details	Total project cost	Total project cost by MoHUA	(Rs. in Crores) CS approved for release
SWM Proposal vide letter No. 4588/9-5-2022-172 S/2019 dated 10.10.2022	987.35	987.18	281.98
UWM Proposal vide letter No. 4588/9-5-2022-172 S/2019 dated 10.10.2022	521.26	298.66	149.33
Toilet Construction Proposal vide letter No. 4587/9-5-2022-89 S/2022 dated 10.10.2022	24.0366	21.42	6.67
SWM Proposal vide letter No. PMU/6889/547(1)/2022 dated 28.11.2022	291.02	221.21	90.72
UWM Proposal vide letter No. PMU/6889/547(1)/2022 dated 28.11.2022	1087.01	942.83	471.41
Toilet Construction vide letter No. PMU/6889/547(1)/2022 dated 28.11.2022	331.90	331.90	121.07

2. The above proposals have been examined by the Ministry for approval subject to fulfilment of the conditions prescribed in the SBM Urban 2.0 Guidelines at Para 5.1.6.1 (for IHHL) component, Para 5.2.7.3 (for CT/PT/AT) component, Para 6.9.2 for Solid Waste Management (SWM) component and Para 7.10.2.1 for Used Water Management (UWM) component and in-principle approved by 7th NARC meeting held on 21.12.2022.

3. The aforesaid projects are to be implemented in accordance with the detailed conditions mentioned in the Annex. The total cost of the projects and corresponding central share arrived against these proposals after detailed examination are also given in the Annex. The costs worked out are indicative subject to actual tender costs with the Central share being limited to the allocation ceiling already communicated. The inter-se changes between the cities can be done by State Government. However, the principle of saturation of all ULBs must be followed.

4. Further, the central share will be released only after compliance of various instructions issued by Ministry of Finance on revised procedure of fund flow and submission of undertakings/statements already conveyed vide this office letter dated 20.10.2022. In the meantime, the State Government may take appropriate steps to obtain mandatory clearances/permissions etc. so that the project may take off timely

Yours faithfully,


(Shakti Shamsher)

Deputy Secretary to the Govt. of India

Page 1 of 11

Conditions to be satisfied for implementation of Projects approved under SBM-Urban 2.01. SWM Proposal vide letter dated 10.10.2022:

1a. **MSW Processing Facilities (Module 1):** The quantification of WET waste fraction considered at 55% (guideline is 40-60%) and DRY waste fraction at 35% (guideline is 30-50%) hence within the prescribed limits.

1b. **Transfer Station:** Basis of costing for Waste Transfer Stations proposed by the authorities of Government of Uttar Pradesh to obtain ACA is in accordance with the operational guidelines of SBM (U) 2.0, relevant extract of calculation sheet received is tabulated below:

S.No	Name of ULB	Population 2011	Projected Population 2025	Total Waste Generated in 2025	Projected Transfer Station (TPD) @ 40% of Total Waste Generated	Existing Transfer Station (TPD)	Capacity proposed	Cost for Transfer Station @ Rs 4.5 Crore / 100 tonnes	Central Share
	>10 Lakh			@550 gms/capita					
1	Lucknow NN	30,86,629	41,34,407	2273.92	909.57	275.00	635.00	28.58	7.14
2	Kanpur NN	27,65,348	34,50,742	1897.91	759.16	600.00	160.00	7.20	1.80
3	Ghaziabad NN	16,48,643	20,34,138	1118.78	447.51	78.32	370.00	16.65	4.16
4	Agra NN	15,85,704	20,29,701	1116.34	446.53	141.00	306.00	13.77	3.44
5	Prayagraj NN	15,30,829	20,65,004	1135.75	454.30	130.00	324.00	14.58	3.65
6	Varanasi NN	15,19,400	19,68,198	1082.51	433.00	232.00	201.00	9.05	2.26
7	Meerut NN	13,05,429	17,33,013	953.16	381.26	20.00	362.00	16.29	4.07
8	Aligarh NN	10,27,220	13,75,917	756.75	302.70	110.00	193.00	8.69	2.17
	5-10 Lakh			@450 gms/capita					
1	Gorakhpur NN	7,70,772	10,32,416	464.59	185.83	0.00	186.00	8.37	2.76
2	Saharanpur NN	7,05,478	9,30,665	418.80	167.52	0.00	168.00	7.56	2.49
3	Firozabad NN	6,04,214	8,30,702	373.82	149.53	0.00	150.00	6.75	2.23
4	Jhansi NN	5,05,693	6,65,915	299.66	119.86	300.00	0.00	0.00	0.00
5	Loni NPP	5,16,082	6,58,156	296.17	118.47	0.00	119.00	5.36	1.77
	Total (13 cities)	17571441	22908974	12188.15	4875.26	1886.32	3174.00	142.83	37.95

1c. Module 2 -Bio-Remediation of Legacy Waste / Dumpsite :

Quantities of Legacy Waste are given by the ULBs and validated by the authorities of Government of Uttar Pradesh. Relevant extract of the proposal is produced below.

S. No.	ULB Name	Census Population (2011)	Legacy Waste Quantity in MT	Existing Remediation Project	Area of dumpsite (Acres)	Total Proposal cost Rate (in INR/T on) or Cost @ 550/MT	Central Govt. share (Rs in Crore)
	ULBs > 10 lakhs						
1	Lucknow NN	30,86,629	633911	0	14.00	34.87	8.72
2	Kanpur NN	27,65,348	742935	0	68.69	40.86	10.22
3	Ghaziabad NN	16,48,643	0	500000	12.00	0.00	0.00
4	Agra NN	15,85,704	463249	0	72.00	25.48	6.37
5	Prayagraj NN	15,30,829	0	833371.46	28.36	0.00	0.00
6	Varanasi NN	15,19,400	0	0	0.00	0.00	0.00
7	Meerut NN	13,05,429	0	300000	23.00	0.00	0.00
8	Aligarh NN	10,27,220	200000	0	5.00	11.00	2.75
	ULBs >1 lakh and < 10 lakh population						
1	Gorakhpur NN	7,70,772	0	0	9.00	0.00	0.00
2	Saharanpur NN	7,05,478	0	0	0.00	0.00	0.00
3	Firozabad NN	6,04,214	0	188518	6.70	0.00	0.00
4	Jhansi NN	5,05,693	0	326038	10.00	0.00	0.00
5	Loni NPP	5,16,082	0	7202	1.00	0.00	0.00
6	Maunath Bhanjan NPP	2,78,745	25000	0	1.50	1.38	0.45
7	Raebareilly NPP	1,91,316	62775	0	23.47	3.45	1.14
8	Bijnor NPP	1,71,664	10000	0	1.00	0.55	0.18
9	Budaun NPP	1,59,285	0	46246	2.682	0.00	0.00
10	Etah NPP	1,18,517	0	88725.7	2.63	0.00	0.00
11	Kasganj NPP	1,01,277	12000	0	0.80	0.66	0.22
12	Farrukhabad NPP	2,76,581	0	79941.9	12.97	0.00	0.00
13	Unnao NPP	1,77,658	0	42532.6	7.38	0.00	0.00
14	Etawah NPP	2,56,838	0	81314	7.38	0.00	0.00
15	Sitapur NPP	1,77,234	0	20882	15.19	0.00	0.00
16	Lakhimpur NPP	1,51,993	0	76073	11.97	0.00	0.00
17	Akbarpur NPP	1,11,447	0	12990	12.00	0.00	0.00
18	Lalitpur NPP	1,33,305	0	51738	5.50	0.00	0.00
19	Amroha NPP	1,98,471	10000	0	2.13	0.55	0.18
20	Chandausi NPP	1,14,383	20100	0	4.97	1.11	0.36
21	Sambhal NPP	2,20,813	49065	0	7.38	2.70	0.89
22	Rampur NPP	3,25,313	0	163823.9	22.15	0.00	0.00

23	Muzaffarnagar NPP	3,92,768	0	224655	14.60	0.00	0.00
24	Shamli NPP	1,07,266	36000	0	5.00	1.98	0.65
25	Hapur NPP	2,62,983	0	85171	8.00	0.00	0.00
26	Khoda Makanpur NPP	1,90,005	0	0	0.00	0.00	0.00
27	Modinagar NPP	1,30,325	1000	0	0.25	0.06	0.02
28	Baraut NPP	1,03,764	3600	0	0.50	0.20	0.07
29	Bulandshar NPP	2,30,024	0	7000	8.65	0.00	0.00
30	Banda NPP	1,54,428	0	19440	3.46	0.00	0.00
31	Azamgarh NPP	1,10,983	31428	0	4.32	1.73	0.57
32	Mirzapur NPP	2,34,871	0	80468	12.00	0.00	0.00
33	Fatehpur NPP	1,93,193	0	41205	10.00	0.00	0.00
34	Behraich NPP	1,86,223	0	30139	1.00	0.00	0.00
35	Basti NPP	1,14,657	20000	0	13.39	1.10	0.36
36	Gazipur NPP	1,10,698	46000	0	1.50	2.53	0.83
37	Sultanpur NPP	1,07,640	16650	0	23.00	0.92	0.30
38	Gonda NPP	1,14,046	16650	0	2.63	0.92	0.30
	ULBs <1 lakh Population						
1	Gajraula NPP	55,048	0	0	0.00	0.00	0.00
2	Hastinapur NP	26,452	0	0	0.00	0.00	0.00
3	Gauriganj NPP	26,539	0	0	0.00	0.00	0.00
4	Saidpur NP	24,338	9180	0	1.48	0.50	0.25
5	Mahoba NPP	95,454	20000	0	4.13	1.10	0.55
6	Nagina NPP	95,246	10000	0	3.00	0.55	0.28
7	Baghpat NPP	50,310	4584	0	1.02	0.25	0.13
8	Garhmukhteswar NPP	46,077	42706	0	2.47	2.35	1.17
9	Anupshahr NPP	29,087	0	0	0.00	0.00	0.00
10	Naraura NP	22,775	28881	0	2.47	1.59	0.79
11	Malihabad NP	24,077	33498	0	2.50	1.84	0.92
12	Auraiya NPP	87,877	3420	0	0.00	0.19	0.09
13	Kannauj NPP	97,964	0	32012	7.31	0.00	0.00
14	Bithoor NP	11,300	10000	0	3.00	0.55	0.28
15	Tanda NPP	95,516	11225	0	3.00	0.62	0.31
16	Balrampur NPP	82,488	0	0	7.31	0.00	0.00
17	Chunar (NPP)	37,185	0	0	8.45	0.00	0.00
18	Robertsganj (NPP)	36,689	0	0	0.00	0.00	0.00
19	Gyanpur (NP)	12,808	262.02	0	0.21	0.01	0.00
	Total (65 Nos)	24437385	2574119.02	3339486.56	545.500	141.58	39.36

1d. Module 3 - C&D waste Processing :

Basis of calculations for C&D waste processing facilities proposed by the Government of Uttar Pradesh is in accordance with the operational guidelines of SBM (U) 2.0, relevant extract of calculation sheet received is tabulated below:

S.No	Name of ULB	Population 2011	Projected Population 2025	Projected C&D waste (TPD) @ 75 gm /capita	Existing Plants (TPD)	Capacity proposed	Cost for C&D plant @ Rs 6 Crore / 100 tonnes	Central Share
	>10 Lakh							
1	Lucknow NN	30,86,629	41,34,407	310.08	200.00	100	6.00	1.50
2	Kanpur NN	27,65,348	34,50,742	258.81	200.00	55	3.30	0.83
3	Ghaziabad NN	16,48,643	20,34,138	152.56	400.00	0	0.00	0.00
4	Agra NN	15,85,704	20,29,701	152.23	150.00	0	0.00	0.00
5	Prayagraj NN	15,30,829	20,65,004	154.88	100.00	50	3.00	0.75
6	Varanasi NN	15,19,400	19,68,198	147.61	200.00	0	0.00	0.00
7	Meerut NN	13,05,429	17,33,013	129.98	0.00	130	7.80	1.95
8	Aligarh NN	10,27,220	13,75,917	103.19	100.00	0	0.00	0.00
	1-10 Lakh							
1	Gorakhpur NN	7,70,772	10,32,416	77.43	100.00	0	0.00	0.00
2	Saharanpur NN	7,05,478	9,30,665	69.80	0.00	70	4.20	1.39
3	Firozabad NN	6,04,214	8,30,702	62.30	0.00	60	3.60	1.19
4	Jhansi NN	5,05,693	6,65,915	49.94	0.00	50	3.00	0.99
5	Loni NPP	5,16,082	6,58,156	49.36	0.00	50	3.00	0.99
6	Raebareilly NPP	1,91,316	2,23,233	16.74	0.00	20	1.20	0.40
	<1 Lakh							
1	Gajraula NPP	55,048	68,801	5.16	0.00	5	0.30	0.15
	Total (15 cities)	17817805	23201008	1740.08	1450.00	590.00	35.40	10.13

1e. Module 4 - Mechanical Road Sweeping Machines:

Total Length of roads to be cleaned by Mechanical Road Sweepers are given by the ULBs as validated by Government of Uttar Pradesh. Coverage of the Machine is considered as 50 km/day as suggested in Manual on Solid Waste Management published by CPHEEO in 2016. It is presumed that requirements have been submitted considering the availability of existing Mechanical Sweeping machines.

S. No	Name of the ULB	Population on 2011	Total Length of Urban Road (KM)*	Length (KM) 6 Lanes Urban roads	Length (KM) 4 Lanes Urban roads	Mech. Sweepers required (50 km/day)	Mech. sweepers available	Proposed quantity	Total Cost @ Rs 0.55 Crore/machine	Central Share
	>10 Lakh									
1	Lucknow NN	30,86,629	219.19	27	192.19	19	9	10	5.50	1.38
2	Kanpur NN	27,65,348	120	0	120	10	5	5	2.75	0.69
3	Ghaziabad NN	16,48,643	250	0	250	20	8	12	6.60	1.65
4	Agra NN	15,85,704	126	0	126	10	4	6	3.30	0.83
5	Prayagraj NN	15,30,829	155.36	0	155.36	13	3	10	5.50	1.38
6	Varanasi NN	15,19,400	62	22	40	6	2	4	2.20	0.55
7	Meerut NN	13,05,429	75	15	60	7	2	5	2.75	0.69
8	Aligarh NN	10,27,220	40	0	40	4	2	2	1.10	0.28
	1-10 Lakh									
1	Gorakhpur NN	7,70,772	80	0	80	7	1	6	3.30	1.09
2	Saharanpur NN	7,05,478	100	0	100	8	0	8	4.40	1.45
3	Firozabad NN	6,04,214	20	0	20	2	0	2	1.10	0.36
4	Jhansi NN	5,05,693	45	0	45	4	1	3	1.65	0.54
5	Loni NPP	5,16,082	24	0	24	2	1	1	0.55	0.18
6	Raebareilly NPP	1,91,316	40	0	40	3	0	3	1.65	0.54
	<1 Lakh									
1	Gajraula NPP	55,048	20	0	20	2	1	1	0.55	0.28
	Total (15 cities)	17817805	1376.55	64	1312.55	117	39	78	42.9	11.87

(*minimum width requirement as per guidelines is 4 lanes).

1f. Total Estimate for SWM Component:

From all the four modules of **Solid Waste Management** component under SBM U-2.0, abstract of Total Cost Estimates is tabulated below indicating central share based on the details given in the each module provided by Government of Uttar Pradesh:

S. No.	Module	Total Cost Rs. (In Cr.)	Central Share Rs. (In Cr.)
1a	SWM Processing Plants	624.50	182.67
1b	Transfer Stations	142.83	37.95



lc	Bio-Remediation of Legacy Waste/ Dumpsite	141.58	39.36
ld	C&D Waste Processing	35.40	10.13
le	Mechanical Road Sweepers	42.90	11.87
lf	Total	987.21 Cr.	281.98 Cr.

2. UWM Proposal vide letter dated 10.10.2022:

The following assumptions have been made for moderating cost of the proposed components.

- Cost of I&D systems – Rs. 50 Lakh/km
- STP capacity – 70% of the sewage generation during 2025 or capacity proposed by the State Government, whichever is lesser
- Cost of STPs – Rs. 1.5 Cr/MLD
- Cesspool tankers – 1 for every Class III and below towns and 2 for every Class-II towns or the nos. proposed by the State Government, whichever is lesser
- Cost of cesspool tankers – Rs. 25 Lakh/unit

S. No.	Components	No. of units/seats	Financial Requirement (Rs. in Cr.)	
			Total	Central Share
1	I&D, km	143.11	71.56	35.78
2	STP with co-treatment.	148.90 MLD with 194 KLD Co-treatment	223.35	111.68
3	Cesspool Tankers, nos.	40	3.75	1.88
Total			298.66	149.33

3. Toilet Construction Proposal vide letter dated 10.10.2022:

The cost for this component is recalculated by considering the same number of units/seats as provided by the State Government and considering the central share as per the Mission Guidelines. Further, it has been observed from the calculation sheet that all the 452 PTs & Pink toilets proposed were considered under aspirational category without any proper justification. Therefore, the same has been revised to 60% as PTs and rest 40% as Aspirational PTs and accordingly cost has been calculated.

The consolidated figures of the same are as under:

S. No.	Components	No. of units/seats	Financial Requirement (Rs. in Cr.)	
			Total	Central Share
1	IHHL	3389	10.17	1.36
2	CTs	80	1.20	0.58
3	Normal PTs	263	3.95	1.85
4	Aspirational PTs	189	4.73	2.23
5	Urinals	428	1.37	0.65
Total			21.42	6.67

4. SWM Proposal vide letter dated 28.11.2022:

4a. MSW Processing Facilities (Module 1):

Total requirement for MSW Processing Facilities is given by the authorities of Government of Uttar Pradesh. The quantification of WET waste, DRY waste and Inerts / process rejects have been done as

②

per the range prescribed in the operational Guidelines of SBM-U 2.0. The cost of waste processing facilities taken is same as that considered under SBM(U) 2.0 Guidelines for calculating the ACA.

4b. Transfer Stations: Total requirement for **Transfer Stations** proposed by the authorities of Government of Uttar Pradesh has been calculated as per the operational guidelines of SBM (U) 2.0 as tabulated below:

S.No	Name of ULB	Population 2011	Projected Population 2026	Total Waste Generated in 2026	Projected Transfer Station (TPD) @ 40% of Total Waste Generated	Existing Transfer Station (TPD)	Capacity Proposed (TPD)	Cost for Transfer Station @ Rs 4.5 Crore / 100 tonnes	Central Share (Rs. in Cr.)
1	Moradabad NN	8,87,871	12,14,853	546.68	218.67	101.07	117.60	5.29	1.75
2	Mathura-Vrindavan NN	6,57,046	8,99,020	404.56	161.82	32.00	130.00	5.85	1.93
	Total	1544917	2113873	951.24	380.50	133.07	247.60	11.14	3.68

4c. Bio-Remediation of Legacy Waste / Dumpsite (Module 2):

Quantities of Legacy Waste are given by the ULBs and validated by the authorities of Government of Uttar Pradesh. Relevant extract of the proposal is produced below:

S. No.	ULB Name	Census Population (2011)	Projected Population (2026)	Legacy Waste Quantity in MT	Area of dumpsite (Acres)	Total Proposal cost Rate (in INR/Ton) or Cost @ 550/MT	Central Govt. share (Rs in Crore)
1	Moradabad NN	8,87,871	12,14,853	580000	22.00	31.90	10.53
2	Shikohabad NPP	1,07,404	1,46,958	25850	4.17	1.42	0.47
3	Shahabad, NPP (Hardoi)	1,04,582	1,40,663	7300	0.86	0.40	0.13
4	Babrala NP	18,108	24,119	1100	0.74	0.06	0.03
5	Gopamau, NP (Hardoi)	15,526	20,882	2185	1.00	0.12	0.06
6	Achalganj, NP (Unnao)	20,538	28,102	3077	0.32	0.17	0.08
7	Itaunja, NP (Lucknow)	7,305	9,995	200	1.00	0.011	0.006
8	Mahona, NP (Lucknow)	8,557	11,708	155	0.15	0.009	0.004
9	Bhagwantnagar, NP (Unnao)	10,797	14,772	1624	1.70	0.09	0.04
10	Ganjmuradabad, NP (Unnao)	10,957	14,992	300	0.40	0.017	0.008
11	Kursath, NP (Unnao)	6,770	9,263	1022	0.21	0.06	0.03
12	Auras, NP (Unnao)	12,428	15,972	1752	0.59	0.10	0.05
13	Bangarmau, NPP (Unnao)	44,204	60,484	6624	2.47	0.36	0.18
14	Nyotani, NP (Unnao)	7,577	10,366	1303	1.02	0.07	0.04
15	Mohan, NP (Unnao)	15,071	20,621	2263	0.09	0.12	0.06

16	Safipur, NP (Unnao)	25,688	35,148	3850	6.79	0.21	0.11
17	Bighapur, NP (Unnao)	8,182	11,195	1223	0.15	0.07	0.03
18	Baheri, NPP (Bareilly)	68,413	92,015	55000	1.00	3.03	1.51
19	Faridpur, NPP (Bareilly)	78,639	1,05,769	55000	1.50	3.03	1.51
20	Dalmau, NP (Raebareilly)	9,970	13,642	3866	4.70	0.21	0.11
21	Bisalpur NPP (Pilibhit)	73,551	98,926	40000	1.00	2.20	1.10
22	Jahanabad NP (Pilibhit)	14,328	19,271	2000	0.80	0.11	0.06
23	Usawan, NP (Budaun)	13,327	17,925	900	6.49	0.05	0.02
24	Kalinagar, NP (Pilibhit)	11,282	15,174	800	0.40	0.04	0.02
25	Barkhera, NP (Pilibhit)	11,964	16,092	1600	50.00	0.09	0.04
26	Bisanda, NP (Pilibhit)	16,036	21,568	2000	0.50	0.11	0.06
27	Bisauli, NPP (Budaun)	32,780	44,089	2560	2.50	0.14	0.07
28	Bhartana, NPP (Etawah)	50,724	68,225	3650	1.00	0.20	0.10
29	Jhijnjhak, NPP (Kanpur Dehat)	24,045	32,341	58264.6	7.38	3.20	1.60
Total		1716624	2335130	865468.60	120.930	47.60	18.07

Competent authorities of Government of Uttar Pradesh had approved the proposal and the prescribed ceiling cost of Rs. 550 /MT has been considered as per the SBM-U 2.0 guidelines.

4d. Mechanical Road Sweeping Machines (Module 4):

Coverage of a MRS Machine is considered as 50 km/day as suggested in Manual on Solid Waste Management published by CPHEEO in 2016. It is presumed that requirements have been submitted considering the availability of existing Mechanical Sweeping machines.

Relevant extract of the proposal is produced below. Basis of costing to calculate Central share is as per the guidelines of SBM-U 2.0.

S. No	Name of the ULB	Population 2011	Total Length of Urban Road (KM)*	Length (KM) 6 Lanes Urban roads	Length (KM) 4 Lanes Urban roads	Mech. Sweepers required (50 km/day)	Mech. sweepers available	Proposed quantity	Total Cost @ Rs 0.55 Crore/machine	Central Share
1	Moradabad NN	8,87,871	142.5	40.0	102.5	13.0	0	13	7.15	2.36
Total		887871	142.5	40	102.5	13	0	13	7.15	2.36

(*minimum width requirement as per guidelines is 4 lanes).



4e. **Total Estimate for SWM Component:**

From all the four modules of **Solid Waste Management** component under SBM U-2.0, abstract of Total Cost Estimates is tabulated below indicating central share based on the details given in the each module provided by Government of Uttar Pradesh:

S. No.	Module	Total Cost Rs. (In Cr.)	Central Share Rs. (In Cr.)
4a	SWM Processing Plants (WET+ DRY+ INERT/ SLF)	(94.81+29.13+31.38) 155.32	(43.28+10.46+12.87) 66.61
4b	Transfer Stations	11.14	3.68
4c	Bio-Remediation of Legacy Waste/ Dumpsite	47.60	18.07
4d	Mechanical Road Sweepers	7.15	2.36
4e	Total	221.21	90.72

5. **UWM Proposal vide letter dated 28.11.2022:**

The current proposal has been put forth by the State Government for UWM in 113 ULBs in the State. The cost calculations in the MoM of SLTC and in the consolidated calculation sheet forwarded by the State vide e-mail dated 03.12.2022 is varying widely without any justification.

Therefore, the cost calculation for all the 113 towns have been reworked by considered the following to moderate the cost of the proposed components.

- Floating Populations @ 5% of 2026 population
- Cost of I&D systems – Rs. 50 Lakh/km
- STP capacity – 70% of the sewage generation during 2025 or capacity proposed by the State Government, whichever is lesser
- Cost of STPs – Rs. 2 Cr/MLD
- Cesspool tankers – 1 for every Class III & below towns and 2 for every Class-II towns or the nos. proposed by the State Government, whichever is lesser
- Cost of cesspool tankers – Rs. 25 Lakh/unit

All other figures were kept the same as forwarded by the State Government.

The detailed cost estimate, thus, worked out for all components is enclosed at 532/C and the consolidated figures of the same are given as under.

S. No.	Components	Quantity	Financial Requirement (Rs. in Cr.)	
			Total	Central Share
1	I&D, km	368.88	184.44	92.22
2	STP with co-treatment, MLD	367.57 + 0.65 = 368.22	735.14	367.57
3	Cesspool Tankers, nos.	93	23.25	11.62
Total			942.83	471.41

6. **Toilet Construction Proposal vide letter dated 28.11.2022:**

The current proposal has been received from State Government for toilets in 658 ULBs (i.e., <1 Lakh Population – 607 ULBs, 1-10 Lakh Population – 49 ULBs and > 10 Lakh Population - 2 ULBs). The consolidated details of the proposal are as under:

S. No.	Category	No. of ULBs	Components	Financial Requirement
--------	----------	-------------	------------	-----------------------



								(Rs. in Cr.)	
			Normal PTs	Aspirational PTs	Urinals	CTs	IHHLs	Total	Central Share
1.	< 1 Lakh Population ULBs	607	8,876	400	3,519	1,910	19,027	240.12	99.13
2.	1-10 Lakh Population ULBs	49	1,952	403	1,621	100	11,735	81.24	19.88
3.	> 10 Lakh Population ULBs	02	225	40	375	0	1,650	10.52	2.05
Total		658	11,053	843	5,515	2,010	32,412	331.89	121.07

UWM Calculations for Uttar Pradesh																	
Sl. No.	Name of ULB	Population for 2011	Projected Population for 2025	No. of HHs in 2025	Floating Population	Estimated Sewage Generation by State (MLD)	Components						Cost Calculations, Rs. in Cr.			Total amount, Rs. in Cr.	Central Share, Rs. in Cr.
							STP @ 70% or considered by State (Whichever is lesser), MLD	Co-treatment as provided by State, KLD	I&D, km	Cesspool Tankers of 3 KL capacity			STP @ Rs. 1.5 Cr/MLD	I&D @ Rs. 50 Lakh/km	Cesspool Tankers, Rs. 25 Lakh per unit		
										Nos. Required, as proposed by State or 1 for every 50000 population (Whichever is lesser)	Already Existing (Nos)	Actual nos. Reqd					
1	Atruli	50412	65394	14532	3270	7.18	5	8	2.00	2	1	1	7.50	1.00	0.25	8.75	4.38
2	Auraiya	87736	113706	25268	5685	12.54	8.8	12	4.00	2	2	0	13.20	2.00	0.00	15.20	7.60
3	Faridpur	78249	129629	28806	6481	14.29	10	10	4.50	2	1	1	15.00	2.25	0.25	17.50	8.75
4	Kiratpur	61946	83195	18488	4160	9.17	6.5	10	12.00	2	1	1	9.75	6.00	0.25	16.00	8.00
5	Najibaabad	88535	116656	25924	5833	12.86	9	14	15.00	2	1	1	13.50	7.50	0.25	21.25	10.63
6	Nagina	95246	126853	28190	6343	13.99	9.8	15	15.00	2	1	1	14.70	7.50	0.25	22.45	11.23
7	Chandpur	83441	109179	24262	5459	12.04	8.5	10.5	12.00	2	1	1	12.75	6.00	0.25	19.00	9.50
8	Sherkot	62226	84803	18845	4240	9.35	6.5	6.5	11.00	2	1	1	9.75	5.50	0.25	15.50	7.75
9	Dhampur	50997	63942	14209	3197	7.05	5	6	8.00	2	1	1	7.50	4.00	0.25	11.75	5.88
10	Lar	28307	37422	8316	1871	4.04	2.9	5	1.94	1	2	0	4.35	0.97	0.00	5.32	2.66
11	Gaura Barhaj	48009	63468	14104	3173	6.85	4.8	8	2.50	1	2	0	7.20	1.25	0.00	8.45	4.23
12	Kalpi	51670	66964	14881	3348	7.59	5.4	5	4.30	1	1	1	8.10	2.15	0.25	10.50	5.25
13	Konch	53412	69222	15383	3461	7.85	5.5	6	3.70	1	1	1	8.25	1.85	0.25	10.35	5.18
14	Jalaun	56897	73738	16386	3687	8.36	5.9	6	2.82	1	1	1	8.85	1.41	0.25	10.51	5.26
15	Akbarpur	44226	58467	12993	2923	6.45	4.5	5	4.00	1	1	0	6.75	2.00	0.00	8.75	4.38
16	Manjhanpur	104860	135899	30200	6795	14.97	10.5	16	7.00	2	1	1	15.75	3.50	0.25	19.50	9.75
17	Chhibramau	60854	79135	17586	3957	8.69	6.1	8	6.00	1	1	1	9.15	3.00	0.25	12.40	6.20
18	Gola Gokarnnath	60253	79654	17701	3983	8.78	6.15	10	5.00	2	1	1	9.23	2.50	0.25	11.98	5.99
19	Khatauli	72949	94542	21009	4727	10.42	7.3	12	5.00	2	3	0	10.95	2.50	0.00	13.45	6.73
20	Lalganj	26291	36146	8032	1807	3.9	2.75	0	3.00	2	1	0	4.13	1.50	0.00	5.63	2.81
21	Khalilabad	72581	92904	20645	4645	10.54	7.4	0	6.00	2	1	1	11.10	3.00	0.25	14.35	7.18
22	Salon	14757	18410	4091	736	2.02	1.5	2.5	1.00	1	1	0	2.25	0.50	0.00	2.75	1.38
23	Shamshabad	41504	54454	12101	2723	6.04	4.3	6.5	4.00	1	1	0	6.45	2.00	0.00	8.45	4.23
24	Kampil	10281	14796	3288	2500	1.74	1.3	2	1.00	1	1	0	1.95	0.50	0.00	2.45	1.23
25	Maghar	19181	24859	5524	1243	2.82	2	0	1.00	1	1	0	3.00	0.50	0.00	3.50	1.75
26	Ilitfatganj Bazar	13136	18816	4181	941	2.13	1.5	10	1.35	1	1	0	2.25	0.68	0.00	2.93	1.46
	Total	1437956	1912253	424945	97188	211.66	148.90	194	143.11	40	31	15	223.35	71.56	3.75	298.66	149.33

Figures moderated as per the actual requirements

(17)

संख्या: 4587 / नौ-5-2022-89सा / 2022

प्रेषक,

सुनील कुमार चौधरी,
विशेष सचिव,
उत्तर प्रदेश शासन।

सेवा मे,

संयुक्त सचिव एवं मिशन निदेशक,
स्वच्छ भारत मिशन (नगरीय),
आवासन एवं शहरी कार्य मंत्रालय, भारत सरकार,
नई दिल्ली।

नगर विकास अनुभाग-5

लखनऊ: दिनांक 10 अक्टूबर, 2022

विषय:- स्वच्छ भारत मिशन-नगरीय 2.0 अन्तर्गत सिटी सैनिटेशन एक्शन प्लान-3बी पर राज्य स्तरीय तकनीकी समिति द्वारा प्राप्त अनुमति एवं राज्य स्तरीय उच्चाधिकार समिति की स्वीकृति उपरान्त यूज्ड वाटर मैनेजमेन्ट हेतु केन्द्रांश की प्रथम किश्त की धनराशि अवमुक्त किये जाने के संबंध में।

महोदय,

कृपया उपरोक्त विषयक राज्य मिशन निदेशक, स्वच्छ भारत मिशन (नगरीय), नगरीय निकाय निदेशालय, उ0प्र0 लखनऊ के पत्र संख्या-पी0एम0यू0/6592/547(1)/2022 दिनांक 28.09.2022 (प्रति संलग्न) का अवलोकन करने का कष्ट करें।

2- अवगत कराना है कि स्वच्छ भारत मिशन-नगरीय 2.0 के अन्तर्गत प्रदेश के 26 नगरीय निकायों द्वारा प्रेषित सिटी सैनिटेशन एक्शन प्लान-3बी पर शासन द्वारा गठित राज्य स्तरीय तकनीकी समिति की बैठक दिनांक 05.09.2022 एवं राज्य स्तरीय उच्चाधिकार समिति की बैठक दिनांक 20.09.2022 में एजेण्डा बिन्दु-3 को स्वीकृति प्रदान कर दी गयी है।

3- इस संबंध में मुझे यह कहने का निदेश हुआ है कि कृपया स्वच्छ भारत मिशन-नगरीय 2.0 की गाइडलाइन के पैरा-7.10.2.1 में यूज्ड वाटर मैनेजमेन्ट हेतु प्रथम किश्त की 40 प्रतिशत केन्द्रांश की धनराशि रू0 92.668 करोड़ (रू0 बानवे करोड़ छाछठ लाख अस्सी हजार मात्र) यथाशीघ्र अवमुक्त करने का कष्ट करें।

संलग्नक:यथोक्त।

भवदीय,

(सुनील कुमार चौधरी)

विशेष सचिव।

/

(18)

प्रेषक,

राज्य मिशन निदेशक
स्वच्छ भारत मिशन-नगरीय,
राज्य मिशन निदेशालय,
सेक्टर-7, गोमती नगर विस्तार, लखनऊ, उ0प्र0।

सेवा में,

संयुक्त सचिव एवं मिशन निदेशक,
स्वच्छ भारत मिशन-नगरीय,
आवासन एवं शहरी कार्य मंत्रालय, भारत सरकार,
नई दिल्ली।

पत्रांक-पी0एम0यू0 / 6592/547(1)/2022

लखनऊ दिनांक: 28 सितम्बर, 2022

विषय-स्वच्छ भारत मिशन-नगरीय 2.0 अन्तर्गत सिटी सैनिटेशन एक्शन प्लान-3B पर राज्य स्तरीय तकनीकी समिति द्वारा प्राप्त अनुमति एवं राज्य स्तरीय उच्चाधिकार समिति की स्वीकृति उपरान्त यूज्ड वाटर मैनेजमेन्ट हेतु केन्द्रांश की प्रथम किश्त की धनराशि अवमुक्त किये जाने के सम्बन्ध में।

महोदय,

कृपया उपर्युक्त विषय का सन्दर्भ ग्रहण करने का कष्ट करें। स्वच्छ भारत मिशन-नगरीय 2.0 के अन्तर्गत 26 निकायों द्वारा प्रेषित सिटी सैनिटेशन एक्शन प्लान-3B पर शासन द्वारा गठित राज्य स्तरीय तकनीकी समिति की बैठक दिनांक 05.09.2022 के कार्यवृत्त संख्या-पी0एम0यू0/6561/547(1)/2022 दिनांक 22 सितम्बर, 2022 एवं राज्य स्तरीय उच्चाधिकार समिति की बैठक दिनांक 20.09.2022 के कार्यवृत्त संख्या-4397/नौ-5-2022-89सा/2022 दिनांक 27.09.2022 (प्रति संलग्न) में एजण्डा बिन्दु-3 को स्वीकृति प्रदान की गयी है।

26 निकायों द्वारा प्रस्तुत सिटी सैनिटेशन एक्शन प्लान-3B में स्वीकृत कुल परियोजना लागत रू0 463.34 करोड़ में से केन्द्रांश रू0 231.67 करोड़ है। गाइडलाइन के पैरा-7.10.2.1 में यूज्ड वाटर मैनेजमेन्ट हेतु प्रथम किश्त की धनराशि 40 प्रतिशत केन्द्रांश धनराशि रू0 92.668 करोड़ (रू0 बान्चे करोड़ छाछठ लाख अस्सी हजार मात्र) अवमुक्त करने का कष्ट करें।

संलग्नक-कार्यवृत्त की प्रतियां।

भवदीया,

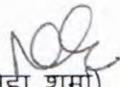

(नेहा शर्मा)

राज्य मिशन निदेशक

संख्या एवं दिनांक उक्तवत्

प्रतिलिपि:-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित-

1. प्रमुख सचिव, नगर विकास विभाग, उ0प्र0 शासन, लखनऊ।
2. श्री सुनील कुमार चौधरी, विशेष सचिव, नगर विकास विभाग, उ0प्र0 शासन।
3. गार्ड फाइल।


(नेहा शर्मा)

राज्य मिशन निदेशक



शासन के पत्र संख्या-4114(1)/नौ-5-2022-89सा/2022 दिनांक 20 सितम्बर, 2022 द्वारा स्वच्छ भारत मिशन(नगरीय)-2.0 के यूज्ड वाटर मैनेजमेन्ट एवं कैपेसिटी बिल्डिंग एण्ड ए0एण्ड0ओ0ई0 मद के अन्तर्गत मुख्य सचिव, उ0प्र0 शासन की अध्यक्षता में गठित राज्य स्तरीय उच्चाधिकार समिति की प्रथम बैठक दिनांक 20.09.2022 को सम्पन्न बैठक का कार्यवृत्त:-

उपस्थिति:-बैठक में उपस्थित अधिकारीगण का विवरण:-

1. श्री दुर्गा शंकर मिश्र, मुख्य सचिव, उत्तर प्रदेश शासन।
2. श्री अमृत अभिजात, प्रमुख सचिव, नगर विकास विभाग, उ0प्र0 शासन।
3. श्रीमती नेहा शर्मा, राज्य मिशन निदेशक, स्वच्छ भारत मिशन-नगरीय, उ0प्र0।
4. प्रमुख सचिव, चिकित्सा एवं स्वास्थ्य विभाग, उ0प्र0।
5. श्री पंकज सक्सेना, विशेष सचिव, वित्त, उत्तर प्रदेश शासन।
6. श्री राम गोपाल, सी0ई0ओ0, उ0प्र0 प्रदूषण नियन्त्रण बोर्ड, लखनऊ।
7. श्री गौरव वर्मा, विशेष सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, लखनऊ।
8. डॉ0 सुनील कुमार यादव, उप निदेशक, स्वच्छ भारत मिशन-नगरीय, उ0प्र0।
9. श्री पी0के0 अग्रवाल, सहायक अभियन्ता, उ0प्र0 जल निगम (नगरीय)।
10. श्री एस0के0 शर्मा, महाप्रबन्धक/अधिकासी अभियन्ता, उ0प्र0 जल निगम (नगरीय)।
11. श्री एस0के0 वर्मा, सहायक अभियन्ता, उ0प्र0 जल निगम।
12. श्री ए0के0 गुप्ता, अपर निदेशक, आर0सी0यू0ई0एस0, लखनऊ।
13. श्री गुरु प्रसाद पाण्डेय, सहायक मिशन निदेशक, स्वच्छ भारत मिशन-नगरीय, उ0प्र0।
14. श्री आर0के0 लाल, सहायक अभियन्ता, स्वच्छ भारत मिशन-नगरीय, उ0प्र0।

सर्वप्रथम श्रीमती नेहा शर्मा, राज्य मिशन निदेशक महोदया द्वारा समिति के समक्ष स्वच्छ भारत मिशन- नगरीय 2.0 के सभी घटकों (सॉलिड वेस्ट मैनेजमेंट, व्यक्तिगत शौचालय, सार्वजनिक शौचालय /सामुदायिक शौचालय/आई0ई0सी0 व सी0बी0/यूज्ड वाटर मैनेजमेंट) के विषयगत अवगत कराया गया। राज्य स्तरीय उच्चाधिकार समिति की प्रथम बैठक में तीन बिन्दुओं पर विचारोपरान्त निम्नवत निर्णय लिये गये:-

एजेण्डा बिन्दु-1 (स्वच्छ भारत मिशन 2.0)

1 **एस0बी0एम0 2.0 गाइडलाइन के अनुसार पी0एम0यू0 गठित करने एवं एस0बी0एम0-नगरीय में गठित पी0एम0यू0/पी0आई0यू0 के पदों को एस0बी0एम0 2.0 में समायोजित किये जाने का अनुमोदन।**

एस0बी0एम0 2.0 हेतु गाइड लाइन के अध्याय 3 के पैरा 3.2.3 के उप बिन्दु प से गपपप तक में मिशन निदेशक के दायित्व के संबंध में निम्न प्राविधान किया गया है, जिसमें वर्णित है कि " The Sate Mission Directorate shall be supported by a dedicated PMU on deputation/outsourced basis. The funding for the same can be met from the Capacity Building funds under SBM-U 2.0 allotted to State/UT"

(संलग्नक-1) एस0बी0एम0 2.0 के गाइडलाइन पृष्ठ सं0-79 के पैरा 9.14.2 At the State/UT level a dedicated program Management Unit (PMU) will be set up under the Mission to ensure effective implementation of the SBM-U 2.0 parastatal bodies supporting ULBs in implementation of Mission components may be supported with human resources as per the requirements. (संलग्नक-2) एस0बी0एम0 2.0 के गाइडलाइन के पृष्ठ संख्या-80 के बिन्दु संख्या-9.14.5 में "The ULBs will be provided with the flexibility to hire Young Professionals and interns to augment their internal human resources for key project implementation activities under the Mission. Additionally, State may provide human resource support from their own share of funding for implementation of key mission components under SBM (U) 2.0." (संलग्नक-3)

एस0बी0एम0 2.0 हेतु गाइडलाइन में दिये गये प्राविधान एवं अपर मुख्य सचिव, नगर विकास विभाग के आदेश दिनांक 06.01.2022 द्वारा गठित समिति के कार्यवृत्त दिनांक 18.02.2022 की संस्तुति का अनुमोदन। (संलग्नक-4)

निर्णय-मा0 समिति द्वारा उपरोक्त प्रस्ताव पर स्वीकृति प्रदान करते हुए निम्नलिखित निर्देश दिये गये:-

1. स्वच्छ भारत मिशन-नगरीय 2.0 के अन्तर्गत पी0एम0यू0 गठन किया जाय, जिसमें उच्च गुणवत्ता के तकनीकी विशेषज्ञों को सम्मिलित किया जाय, जो कि एस0बी0एम0 2.0 के उद्देश्यों को पूर्ण करने में सक्षम

10

हों।

2. स्वच्छ भारत मिशन-नगरीय के अन्तर्गत कार्यरत पी0एम0यू0/पी0आई0यू0 कर्मियों का मूल्यांकन मिशन निदेशालय द्वारा निर्धारित KPI के आधार पर कर लिया जाय तथा एस0बी0एम0 2.0 की पी0एम0यू0 गठित होने तक एस0बी0एम0-नगरीय 1.0 के अन्तर्गत पी0एम0यू0/पी0आई0यू0 में कार्यरत एवं मूल्यांकन में उपयुक्त पाये गये कर्मी कार्य करते रहेंगे। परन्तु यह प्रक्रिया अधिकतम छः माह में पूर्ण कर ली जाय।

एजेण्डा बिन्दु-2

2. भारत सरकार द्वारा कैपेसिटी बिल्डिंग मद में आवंटित मोबलाइजेशन अग्रिम **रु0 14.48 करोड़ के सापेक्ष आनुपातिक राज्यांश धनराशि रु0 9.6533 करोड़ के उपयोग का अनुमोदन।**

भारत सरकार द्वारा एस0बी0एम0 2.0 हेतु कुल केन्द्रांश धनराशि रु0 193.1 करोड़ के सापेक्ष आनुपातिक राज्यांश धनराशि रु0 128.7333 करोड़ कुल धनराशि रु0 321.8333 करोड़ का आवंटन कैपेसिटी बिल्डिंग एण्ड ए0एण्डओ0ई0 मद में किया गया है, जिसके सापेक्ष भारत सरकार के पत्र संख्या-17/20/2019-SBM-I (Part-1)(E-9117618) दिनांक 10.03.2022 द्वारा मोबलाइजेशन अग्रिम के रूप में केन्द्रांश की धनराशि 14.48 करोड़ एवं शासनादेश संख्या-40/2022/3106/001-157Budget/2016 दिनांक 25 जुलाई 2022 द्वारा राज्यांश की धनराशि रु0 9.6533 करोड़ स्वच्छ भारत मिशन-नगरीय 2.0 हेतु अवमुक्त है। उपरोक्त अवमुक्त धनराशि का उपभोग स्वच्छ भारत मिशन-नगरीय 2.0 के कार्यों हेतु उपभोग किये जाने की प्रशासनिक/वित्तीय स्वीकृति के अनुमोदन हेतु समिति के समक्ष प्रस्ताव प्रस्तुत किया गया।

निर्णय-मा0 समिति द्वारा कैपेसिटी बिल्डिंग, कार्मिकों का मानदेय व कार्यालय व्यय पर उपयोग हेतु अनुमति प्रदान की गयी।

एजेण्डा बिन्दु-3

3. 26 नगरीय निकाय के **City Sanitation Action Plan (Annexure-3B) का अनुमोदन-**

भारत सरकार के आवासन एवं शहरी कार्य मंत्रालय (MoHUA) द्वारा अक्टूबर-2021 में स्वच्छ भारत मिशन नगरीय 2.0 (SBM-U 2.0) हेतु आपरेशनल गाईडलाइन्स प्रसारित की गई है।

नगर विकास अनुभाग-5, उत्तर प्रदेश शासन के कार्यालय ज्ञाप संख्या-91/नौ- 5-2022-03सा/2022 दिनांक 06 जनवरी, 2022 के अनुसार Used Water Managements के प्राक्कलन विरचन व निर्माण हेतु उत्तर प्रदेश जल निगम (नगरीय) को कार्यदायी संस्था नामित किया गया है।

गाईडलाइन्स द्वारा मिशन के Vision की प्राप्ति हेतु निम्न विशिष्ट Objective को प्राप्त किया जाना लक्षित किया गया है:-

- 1- Sustainable Solid Waste Management.
- 2- Sustainable Sanitation & Used Water Management.

गाईडलाइन्स के अनुसार Used Water Management (Annexure-3B) के अन्तर्गत वित्त पोषण हेतु अनुमन्य मिशन अवयवों (Components) का विवरण निम्नवत् है:-

- 1- Interception and diversion of drains (I&D) (including last mile connectivity for nearest sewer network).
- 2- Construction of Sewage Treatment Plants (STPs)/ STP with cotreatment (FSTPs) for used water treatment.
- 3- Desludging equipment, for scheduled and need-based desludging of all septic tanks.

मिशन निदेशालय स्तर से प्रथम वरीयता में परियोजना विरचन हेतु पत्र सं0-पी0एम0यू0/5961/5441/2022 लखनऊ दिनांक 28.03.2022 द्वारा परिचालित 115 निकायों की सूची में से 25 नगरीय निकायों एवं शेष 557 में से 01 अन्य शमशाबाद का सिटी सैनिटेशन एक्शन प्लान (CSAP) गाईडलाइन्स के Annexure 3B के अनुसार विरचित कर उ0प्र0 जल निगम (नगरीय) के पत्र संख्या-70(ए)/मुख्य अभि0 नागर-कैम्प/22 दिनांक 02.09.2022 द्वारा प्रेषित किया गया है।

अतः 26 नगरीय निकायों में SBM-U 2.0 के अन्तर्गत मिशन गाईडलाइन्स के अनुरूप संपादित कराये जाने वाले प्रस्तावित कार्यों व अनुमानित लागत का सार संक्षेप परिशिष्ट-1 पर संलग्न है एवं विवरण निम्नानुसार है:-

1. अतरौली न0पा0प0 क्षेत्रान्तर्गत I&D व STP के कार्यों का प्रस्ताव:-

- (a) निकायान्तर्गत नालों की संख्या एवं डिस्चार्ज - 20 नग/07.23 एम0एल0डी0
- (b) वर्तमान Disposal- Open Land/Surface water
- (c) क्रियाशील सीवर नेटवर्क/ STP/ I&D- NIL/NIL/NIL

(1)

1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	Deoria	Gaura Barh	48009/63468	2000/1969.0	5.0 MLD STP with Co treatment (8.0kld)/MPS, I & D. 2.5 km Intersecting sewer	12.69	12.50	6.25	4.13	2.13	-	1.56	5.69
		Total				12.69	12.50	6.25	4.13	2.13	-	1.56	5.69

Total Cost of project including sewer line in CSZ & centage = 35.48 crores

12. कालपी न0पा0प0 क्षेत्रान्तर्गत I&D व STP के कार्यों का प्रस्ताव:-

(a) निकायान्तर्गत नालों की संख्या एवं डिस्चार्ज - 02 नग/7.59 एम0एल0डी0

(b) वर्तमान Disposal- Open Land/Surface water

(c) क्रियाशील सीवर नेटवर्क/ STP/ I&D- NIL/NIL/NIL

(d) SMB 2.0 द्वारा वित्त पोषण हेतु प्रस्तावित कार्य एवं लागत

(i) 6.0 MLD STP cum FSTP (5.0 kld) , Pumping station, I & D, Intersecting sewer Rs.13.50 Cr.

(e) अन्य प्रस्तावित कार्य(राज्य सरकार/15th FC से वित्त पोषण)

(i) सीवर नेटवर्क (कोर सैनिटेशन जोन -लम्बाई 40.00 किमी0)- — Rs. 20.00 Cr.

+ Centage

निकाय की वर्ष 2011 की जनसंख्या 1.00 लाख से कम होने के कारण गार्डिलाइन्स के प्रस्तर 4.5.2 की तालिका के क्र0सं0- 12 पर वर्णित शेयर के अनुसार उपरोक्त प्रस्ताव के सापेक्ष (per Capita Cost के अनुसार) अधिकतम अनुमन्य धनराशि व केन्द्रांश, राज्यांश तथा निकायांश /15th FC की फण्ड का आगणन परिशिष्ट-1 के क्रम-14 पर अंकित है।

Sr. No	Dis trict	Name of UL B	Projected Po pulation for 2011/ 2025	Per capita Cost as per SBM-2 Norms/ As per CSAP (In Rs.)	Used Water Management Components proposed (3 B)	Maximum admissible cost as per SBM 2.0 Noms (In Rs. Cr)	Project cost as per CSAP 3B (In Rs. Cr)	Centra l Share as per SBM 2.0 Noms (In Rs. Cr)	State S hare as per SBM 2.0 Noms (In Rs. Cr)	ULB S hare as per SBM 2.0 Noms (In Rs. Cr)	Funds require d from other s ources (In Rs. Cr)	Centag e 12.5 % (In R s. Cr)	State S hare in cluding Centag e 12.5 % (In R s. Cr)
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	Jalau n	Kalp	51670/ 66964	3000/ 2016.0	6.0 MLD STP cum FSTP (5.0 kld), 3 Nos Pumping station, I & D, Inters ecting sewer	20.09	13.50	6.75	4.46	2.30	-	1.69	6.14
		Total				20.09	13.50	6.75	4.46	2.30	-	1.69	6.14

24

Total Cost of project including sewer line in CSZ & centage = 37.69 crores

13. कोच न0पा0प0 क्षेत्रान्तर्गत I&D व STP के कार्यों का प्रस्ताव:-

(a) निकायान्तर्गत नालों की संख्या एवं डिस्चार्ज - 02 नग/7.85 एम0एल0डी0

(b) वर्तमान Disposal- Open Land/Surface water

(c) क्रियाशील सीवर नेटवर्क/ STP/ I&D- NIL/NIL/NIL

(d) SMB 2.0 द्वारा वित्त पोषण हेतु प्रस्तावित कार्य एवं लागत

(i) 6.00 MLD STP& co-treatment (6 kld), Pumping station, I & D, Intersecting sewer digital tools. Rs. 13.00 Cr.

(e) अन्य प्रस्तावित कार्य(राज्य सरकार/15th FC से वित्त पोषण)

(i) सीवर नेटवर्क (कोर सैनितेसन जोन -लम्बाई 40.00 किमी0)- – Rs. 20.00 Cr.

+ Centage

निकाय की वर्ष 2011 की जनसंख्या 1.00 लाख से कम होने के कारण गाईडलाइन्स के प्रस्तर 4.5.2 की तालिका के क्र0सं0- 13 पर वर्णित शेयर के अनुसार उपरोक्त प्रस्ताव के सापेक्ष (per Capita Cost के अनुसार) अधिकतम अनुमन्य धनराशि व केन्द्रांश, राज्यांश तथा निकायांश /15th FC की फण्ड का आगणन परिशिष्ट-1 के क्रम-15 पर अंकित है।

Sr. No	Dis trict	Na me of UL B	Projected Populatio n for 201 1/ 2025	Per capita Cost as per SBM-2 Norms/ As per CSAP (In Rs.)	Used Water Management Components proposed (3 B)	Maximum admissibl e cost as per SBM 2.0 Noms (In Rs. Cr)	Project cost as per CSAP - 3B (In Rs. Cr)	Central Share as per SBM 2. 0 Noms (In Rs. Cr)	State S hare as per SBM 2. 0 Nom s (In Rs. Cr)	ULB Sh are as per SBM 2. 0 Nom s (In Rs. Cr)	Funds r equired from ot her sou rces (In Rs. Cr)	Centag e 12.5 % (In R s. Cr)	State S hare in cluding Centag e 12.5 % (In R s. Cr)
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	Jal au n	Kon ch	56897/ 73738	3000/ 1878. 0	6.00 MLD S TP& co-trea tment (6 kld), Pumpi ng station, I & D, Inters epting sewe r.	20.77	13.00	6.50	4.29	2.21	-	1.63	5.92
		Total				20.77	13.0 0	6.50	4.29	2.21	-	1.63	5.92

Total Cost of project including sewer line in CSZ & centage = 37.13 crores

14. जालौन न0पा0प0 क्षेत्रान्तर्गत I&D व STP के कार्यों का प्रस्ताव:-

(a) निकायान्तर्गत नालों की संख्या एवं डिस्चार्ज - 03 नग/8.36 एम0एल0डी0

(b) वर्तमान Disposal- Open Land/Surface water

(c) क्रियाशील सीवर नेटवर्क/ STP/ I&D- NIL/NIL/NIL

(d) SMB 2.0 द्वारा वित्त पोषण हेतु प्रस्तावित कार्य एवं लागत

(i) 6.0 MLD STP& co-treatment (6.0 kld), Pumping station, I & D, Intersecting sewer digital tools. Rs.13.00 Cr.

(e) अन्य प्रस्तावित कार्य(राज्य सरकार/15th FC से वित्त पोषण)

राज्य मिशन निदेशालय, स्वच्छ भारत मिशन-नगरीय के पत्र संख्या-पी0एम0यू0/6439/547(SLTC)/2020-21 दिनांक 2 सितम्बर, 2022 द्वारा स्वच्छ भारत मिशन-नगरीय 2.0 के ठोस अपशिष्ट प्रबन्धन, यूज्ड वाटर मैनेजमेन्ट एवं आई0ई0सी0 मद के अन्तर्गत अपर मुख्य सचिव/प्रमुख सचिव, नगर विकास विभाग, उत्तर प्रदेश शासन की अध्यक्षता में राज्य स्तरीय तकनीकी समिति की बैठक दिनांक 05.09.2022 को सम्पन्न बैठक का कार्यवृत्त:-

उपस्थिति:-बैठक में उपस्थित अधिकारीगण का विवरण:-

1. श्री अमृत अभिजात, प्रमुख सचिव, नगर विकास विभाग, उ0प्र0 शासन।
2. श्रीमती नेहा शर्मा, राज्य मिशन निदेशक, स्वच्छ भारत मिशन-नगरीय, उ0प्र0।
3. श्री संजीव गुप्ता, वित्त नियन्त्रक, राज्य नगरी विकास अभिकरण (सूडा)।
4. श्री अखिल सिंह, सहायक निदेशक (लेखा), नगरीय निकाय निदेशालय, उ0प्र0।
5. श्री वी0के0 चौरसिया, सी0पी0एच0ई0ई0ओ0, आवासन एवं शहरी कार्य मंत्रालय, भारत सरकार। (ऑनलाइन)
6. श्री अंकित जैन, सी0पी0एच0ई0ई0ओ0, आवासन एवं शहरी कार्य मंत्रालय, भारत सरकार। (ऑनलाइन)
7. श्री आशुतोष सिंह, निदेशक, सी0 एण्ड डी0एस0, उ0प्र0 जल निगम, लखनऊ।
8. श्री गुरुप्रसाद पाण्डेय, सहायक मिशन निदेशक, स्वच्छ भारत मिशन-नगरीय, उ0प्र0।
9. श्री ए0के0 गुप्ता, अपर निदेशक, क्षेत्रीय नगर एवं पर्यावरण अध्ययन केन्द्र, लखनऊ।
10. श्री पी0के0अग्रवाल, अधीक्षण अभियन्ता, जल निगम (नगरीय), लखनऊ।
11. श्री कमल सिंह, महाप्रबन्धक, सी0एण्ड डी0एस0, उ0प्र0 जल निगम, लखनऊ।
12. श्री नीरज कुमार, अधिशासी अभियन्ता, जल निगम (नगरीय), लखनऊ।
13. डॉ0 राधा कृष्ण लाल, सहायक अभियन्ता (वि0/यां0), स्वच्छ भारत मिशन (नगरीय), उ0प्र0।
14. श्री विकास रस्तोगी, के0पी0एम0जी0, स्वच्छ भारत मिशन-नगरीय।
15. डॉ0 सीमा सिंह, आई0ई0सी0 एक्सपर्ट, स्वच्छ भारत मिशन-नगरीय।
16. श्रीमती मनका सिंह, मण्डल कार्यक्रम प्रबन्धक, स्वच्छ भारत मिशन-नगरीय।
17. श्री महेश कुमार पाण्डेय, मण्डल कार्यक्रम प्रबन्धक, स्वच्छ भारत मिशन-नगरीय।
18. श्री अजीत सिंह, मण्डल कार्यक्रम प्रबन्धक, स्वच्छ भारत मिशन-नगरीय।

सर्वप्रथम श्रीमती नेहा शर्मा, राज्य मिशन निदेशक महोदया द्वारा समिति के समक्ष स्वच्छ भारत मिशन-नगरीय 2.0 के सभी घटकों (सॉलिड वेस्ट मैनेजमेंट, व्यक्तिगत शौचालय, सार्वजनिक शौचालय/सामुदायिक शौचालय/आई0ई0सी0 व सी0बी0/यूज्ड वाटर मैनेजमेंट) के विषयगत अवगत कराया गया। राज्य स्तरीय तकनीकी समिति की द्वितीय बैठक में तीन बिन्दुओं पर बिन्दुवार प्राप्त प्रस्तावों पर विचारोपरान्त निम्न निर्णय लिये गये।

एजेण्डा नोट-1 (स्वच्छ भारत मिशन 2.0)

1. 65 नगरीय निकायों में सिटी सॉलिड वेस्ट एक्शन प्लान

आवासन एवं शहरी कार्य मंत्रालय, भारत सरकार द्वारा स्वच्छ भारत मिशन 2.0 नगरीय की ऑपरेशनल गाईडलाइन्स निर्गत की जा चुकी है। स्वच्छ भारत मिशन 2.0 का मुख्य उद्देश्य नगरों को कूड़ा मुक्त बनाना तथा साथ ही छोटे नगरीय निकायों में लिगेसी वेस्ट मैनेजमेन्ट का प्रबंधन एवं यूज्ड वाटर का ट्रीटमेन्ट तथा उसे 20 प्रतिशत तक रियूज्ड की ओर ले जाने का मुख्य उद्देश्य है। सिटी सॉलिड वेस्ट मैनेजमेन्ट एक्शन प्लान के अन्तर्गत निम्न कम्पोनेन्ट पर नगरीय निकायों की वर्तमान स्थिति

प्रदर्शित करते हुए वर्ष 2025 की आवश्यकता का आंकलन करने के पश्चात् निम्न क्षेत्रों में गैप को पहचान कर उसका सिटी सॉलिड वेस्ट एक्शन प्लान बनाया जाना है:-

- 1-MSW Processing Plants
- 2-Legacy Dumpsite Remediation
- 3-C&D Waste Processing Plants
- 4-Mechanical Sweepers

स्वच्छ भारत मिशन 2.0 की गाइडलाइन्स में इस विषय पर बल दिया गया है कि भविष्य में एम.एस. डब्लू हेतु वेस्ट प्रोसेसिंग प्लान्ट, वेट वेस्ट तथा ड्राई वेस्ट के लिए अलग-अलग प्लान्ट बनाये जायें और जिन नगरों में मिक्स्ड वेस्ट के पूर्व से प्रचलित प्लान्ट हैं उन प्लान्ट को वेट वेस्ट प्रोसेसिंग तथा जहाँ ड्राई वेस्ट प्लान्ट प्रोसेसिंग के लिए उपयोग में लिया जाये तथा अन्य सिस्टम के लिए नये प्लान्ट आवश्यकतानुसार प्रस्तावित किये जायें। इसके अतिरिक्त नेशनल क्लीन एअर प्रोग्राम के अन्तर्गत आच्छादित नगर तथा 5 लाख से अधिक की आबादी वाले नगरों में मैकनाइज्ड स्वीपिंग तथा सी.एण्ड डी. वेस्ट नगर की एअर क्वालिटी को नियंत्रित करने के उद्देश्य से योजना प्रस्तावित की गयी है। गाइडलाइन्स के अनुसार टोस अपशिष्ट प्रबंधन के निम्न मद हैं:-

1. एम.एस.डब्लू प्रोसेसिंग प्लान्ट
2. सी.एण्ड डी. वेस्ट प्रोसेसिंग प्लान्ट
3. डम्प साइट रेमिडियेशन
4. सेनेटरी लैण्डफिल
5. ट्रान्सफर स्टेशन
6. मैकेनिकली रोड स्वीपिंग

गाइडलाइन्स के अनुसार 10 लाख से अधिक की आबादी वाले नगरों में 25 प्रतिशत केन्द्रांश, 16 प्रतिशत राज्यांश तथा शेष धनराशि यूएलबी फण्ड एवं 15वें वित्त आयोग/पीपीपी के माध्यम से तथा एक से 10 लाख तक की आबादी वाले नगरों में 33 प्रतिशत केन्द्रांश, 22 प्रतिशत राज्यांश, 45 प्रतिशत निकाय अंश 15वें वित्त आयोग/पीपीपी के माध्यम से तथा एक लाख से कम आबादी वाले नगरों में 50 प्रतिशत केन्द्रांश, 33 प्रतिशत राज्यांश तथा 17 प्रतिशत धनराशि निकाय अंश, 15वें वित्त आयोग/पीपीपी द्वारा प्रस्तावित की गयी है।

गाइडलाइन्स में प्रोसेसिंग प्लान्ट एवं अन्य कम्पोनेन्ट की दरों का निर्धारण एनेक्जर-10 में दिया गया है। शासन के कार्यालय ज्ञाप संख्या-91/नौ-5-2022-03सा/2022 दिनांक 06 जनवरी, 2022 द्वारा सिटी सॉलिड वेस्ट मैनेजमेन्ट के प्राक्कलन विरचन व निर्माण के कार्यों हेतु सी0एण्डडी0एस0, उ0प्र0 जल निगम को कार्यदायी संस्था नामित किया गया है।

उक्त गाइडलाइन्स के आधार पर प्रथम चरण में चयनित 65 नगरों के सिटी सॉलिड वेस्ट एक्शन प्लान, निदेशक, सी0एण्डडी0एस0 के पत्र संख्या-207/निदे0कैम्प-सा0वे0मे0/11 दिनांक 05.09.2022 द्वारा तैयार कराकर प्रेषित किया गया है, जिसके अन्तर्गत 12 नगर निगम, 47 नगर पालिका परिषद तथा 06 नगर पंचायत का एक्शन प्लान इन नगरों में निकायवार उपर्युक्त मदों में लागत का विवरण निम्नवत् है:-

1. Agra Nagar Nigam

(Rs. In Crore.)

Sl. No.	Waste management item	Total proposed cost	ACA under SBM-U 2.0	State Govt. Fund	ULB Fund	Other Fund (PPP, others)
1.	For wet waste processing	34.50	8.63	0.00	0.00	25.88
2.	For dry waste processing	0.00	0.00	0.00	0.00	

					7.48	7.40	3.70	2.44	1.26	-	0.93	3.37
--	--	--	--	--	------	------	------	------	------	---	------	------

Total Cost of project including sewer line in CSZ & centage = 20.96 crores

11. गौरा बरहज न0पा0परि0 क्षेत्रान्तर्गत I&D व STP के कार्यों का प्रस्ताव:-

- (a) निकायान्तर्गत नालों की संख्या एवं डिस्चार्ज – 11 नग/6.85 एम0एल0डी0
 (b) वर्तमान Disposal- Open Land/Surface water
 (c) क्रियाशील सीवर नेटवर्क/ STP/ I&D- NIL/NIL/NIL
 (d) SMB 2.0 द्वारा वित्त पोषण हेतु प्रस्तावित कार्य एवं लागत
 (i) 5.0 MLD STP with Co treatment (8.0 kld)/MPS, I & D, 2.5 km Intersecting sewer, Digital tool. Rs.12.50 Cr.
 (e) अन्य प्रस्तावित कार्य (राज्य सरकार/ 15th FC से वित्त पोषण)
 (i) सीवर नेटवर्क (कोर सैनितेसन जोन – लम्बाई 38.08 किमी0) – Rs.19.04 Cr. + Centage

निकाय की वर्ष 2011 की जनसंख्या 1.00 लाख से कम होने के कारण गाइडलाइन्स के प्रस्तर 4.5. 2 की तालिका (परिशिष्ट-3) के क्र0सं0- 11 पर वर्णित शेर के अनुसार उपरोक्त प्रस्ताव के सापेक्ष (per Capita Cost के अनुसार) अधिकतम अनुमन्य धनराशि व केन्द्राश, राज्यांश तथा निकायांश /15th FC की फण्ड का आगणन परिशिष्ट-2 के क्रम-11 पर अंकित है।

Sr. No	District	Name of ULB	Projected Population for 2011/ 2025	Per capita Cost as per SBM-2 Norms/ As per CSAP (In Rs.)	Used Water Management Components proposed (3B)	Maximum admissible cost as per SBM 2.0 Noms (In Rs. Cr)	Project cost as per CSAP - 3B (In Rs. Cr)	Central Share as per SBM 2.0 Noms (In Rs. Cr)	State Share as per SBM 2.0 Noms (In Rs. Cr)	ULB Share as per SBM 2.0 Noms (In Rs. Cr)	Funds required from other sources (In Rs. Cr)	Centage 12.5 % (In Rs. Cr)	State Share including Centage 12.5 % (In Rs. Cr)
								50 %	33 %	17 %			
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	Deoria	Gaura Barhaj	48009/ 63468	2000/ 1969. 0	5.0 MLD STP with Co treatment (8.0kld)/MPS, I & D, 2.5 km Intersecting sewer.	12.69	12.5 0	6.25	4.13	2.13	-	1.56	5.69
		Total				12.69	12.5 0	6.25	4.13	2.13	-	1.56	5.69

Total Cost of project including sewer line in CSZ & centage = 35.48 crores

12. कालपी न0पा0परि0 क्षेत्रान्तर्गत I&D व STP के कार्यों का प्रस्ताव:-

- (a) निकायान्तर्गत नालों की संख्या एवं डिस्चार्ज – 02 नग/7.59 एम0एल0डी0
 (b) वर्तमान Disposal- Open Land/Surface water
 (c) क्रियाशील सीवर नेटवर्क/ STP/ I&D- NIL/NIL/NIL
 (d) SMB 2.0 द्वारा वित्त पोषण हेतु प्रस्तावित कार्य एवं लागत
 (i) 6.0 MLD STP cum FSTP (5.0 kld) , Pumping station, I & D, Intersecting sewer Rs.13.50 Cr.
 (e) अन्य प्रस्तावित कार्य (राज्य सरकार/ 15th FC से वित्त पोषण)
 (i) सीवर नेटवर्क (कोर सैनितेसन जोन – लम्बाई 40.00 किमी0) – Rs.20.00 Cr. + Centage

निकाय की वर्ष 2011 की जनसंख्या 1.00 लाख से कम होने के कारण गाइडलाइन्स के प्रस्तर 4.5. 2 की तालिका (परिशिष्ट-3) के क्र0सं0- 12 पर वर्णित शेर के अनुसार उपरोक्त प्रस्ताव के सापेक्ष (per Capita Cost के अनुसार) अधिकतम अनुमन्य धनराशि व केन्द्राश, राज्यांश तथा निकायांश /15th FC की फण्ड का आगणन परिशिष्ट-2 के क्रम-14 पर अंकित है।

Sr. No	District	Name of ULB	Projected Population for 2011/2025	Per capita Cost as per SBM-2 Norms/ As per CSAP (In Rs.)	Used Water Management Components proposed (3B)	Maximum admissible cost as per SBM 2.0 Noms (In Rs. Cr)	Project cost as per CSAP - 3B (In Rs. Cr)	Central Share as per SBM 2.0 Noms (In Rs. Cr) 50%	State Share as per SBM 2.0 Noms (In Rs. Cr) 33%	ULB Share as per SBM 2.0 Noms (In Rs. Cr) 17%	Funds required from other sources (In Rs. Cr)	Centage 12.5 % (In Rs. Cr)	State Share including Centage 12.5 % (In Rs. Cr)
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	Jalaun	Kalpi	51670/ 66964	3000/ 2016.0	6.0 MLD STP cum FSTP (5.0 kld), 3 Nos Pumping station, I & D, Intersecting sewer	20.09	13.50	6.75	4.46	2.30	-	1.69	6.14
		Total				20.09	13.50	6.75	4.46	2.30	-	1.69	6.14

Total Cost of project including sewer line in CSZ & centage = 37.69 crores

13. कोंच न0पा0परि0 क्षेत्रान्तर्गत I&D व STP के कार्यों का प्रस्ताव:-

(a) निकायान्तर्गत नालों की संख्या एवं डिस्चार्ज - 02 नग/7.85 एम0एल0डी0

(b) वर्तमान Disposal- Open Land/Surface water

(c) क्रियाशील सीवर नेटवर्क/ STP/ I&D- NIL/NIL/NIL

(d) SMB 2.0 द्वारा वित्त पोषण हेतु प्रस्तावित कार्य एवं लागत

(i) 6.00 MLD STP& co-treatment (6 kld), Pumping station, I & D, Intersecting sewer digital tools. Rs. 13.00 Cr.

(e) अन्य प्रस्तावित कार्य (राज्य सरकार/ 15th FC से वित्त पोषण)

(i) सीवर नेटवर्क (कोर सैनिटेशन जोन - लम्बाई 40.00 किमी0) - Rs. 20.00 Cr. + Centage

निकाय की वर्ष 2011 की जनसंख्या 1.00 लाख से कम होने के कारण गाइडलाइन्स के प्रस्तर 4.5. 2 की तालिका (परिशिष्ट-3) के क्र0सं0- 13 पर वर्णित शेयर के अनुसार उपरोक्त प्रस्ताव के सापेक्ष (per Capita Cost के अनुसार) अधिकतम अनुमन्य धनराशि व केन्द्रांश, राज्यांश तथा निकायांश / 15th FC की फण्ड का आगणन परिशिष्ट-2 के क्रम-15 पर अंकित है।

Sr. No	District	Name of ULB	Projected Population for 2011/2025	Per capita Cost as per SBM-2 Norms/ As per CSAP (In Rs.)	Used Water Management Components proposed (3B)	Maximum admissible cost as per SBM 2.0 Noms (In Rs. Cr)	Project cost as per CSAP - 3B (In Rs. Cr)	Central Share as per SBM 2.0 Noms (In Rs. Cr) 50%	State Share as per SBM 2.0 Noms (In Rs. Cr) 33%	ULB Share as per SBM 2.0 Noms (In Rs. Cr) 17%	Funds required from other sources (In Rs. Cr)	Centage 12.5 % (In Rs. Cr)	State Share including Centage 12.5 % (In Rs. Cr)
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	Jalaun	Konch	56897/ 73738	3000/ 1878.0	6.00 MLD STP& co-treatment (6 kld), Pumping station, I & D, Intersecting sewer.	20.77	13.00	6.50	4.29	2.21	-	1.63	5.92
		Total				20.77	13.00	6.50	4.29	2.21	-	1.63	5.92

Total Cost of project including sewer line in CSZ & centage = 37.13 crores